Shri Jawaharlal Nehru: There is no demarcation. The Governor as the agent of the Central Government carries them out.

Shri Kalika Singh: May I know the approximate number of Naga people who are still opposed to the ushering in of the new State of Nagaland?

Shri Jawaharlal Nehru: We have not had a census of it.

Mr. Speaker: Question No. 3. Shri Prakash Vir Shastri.

Shri Khushwaqt Rai: May I request that you may allow Question No. 38 also to be answered along with Question No. 3?

Mr. Speaker: Are the two questions connected?

Shri Raghunath Singh: Question No. 23 dealing with the China-Bhutan border may also be answered with these.

Mr. Speaker: Question No. 38 deals with fresh Chinese incursions into Indian territory.

Shri Jawaharlal Nehru: There is no connection between them.

Mr. Speaker: Shri Prakash Vir Shastri.

भारत-चीन सीमा-विवाद

+

४. श्री प्रकाशवीर शास्त्री :
पंडित द्वा० ना० तिवारी :
श्री वी० चं० शर्मा :
श्री भक्त दर्शन :
श्री अर्जुन सिंह भदौरिया :
श्री राम कृष्ण गुप्त :
श्री प्र० गं० देब :
श्री स० म० मेहदी :
श्री श्रीनारायण दास :
श्री राधा रमण :
श्री विद्या चरण शुक्ल :
श्री पहाड़िया :
श्री आसर :
श्री वाजपेयी :
श्री अजीत सिंह सरहदी :
श्री सूपकार :
श्री शिब्बन लाल सक्सेना :
श्री खुशवक्त राय :
श्री विश्वनाथ राय :
श्री प्र० चं० बरूआ :
श्री मो० ब० ठाकुर :
श्री हेम बरूआ :
श्री प्र० के० देव :
श्री वीरेन्द्र बहादुर सिंह जी :
श्री कालिका सिंह :

क्या **प्रधान मंत्री** यह बताने की कृपा करेंगे कि :

(क) भारत-चीन सीमा-विवाद के सम्बन्ध में रंगून में चल रही बातचीत समाप्त होने के बाद क्या कोई और प्रगति हुई है;

(ख) क्या बातचीत बिल्कुल खत्म कर दी गई है अथवा उसके किसी और रूप में आगे बढ़ने की संभावना है;

(ग) क्या सरकार भारत-चीन-सीमा-विवाद को हल करने के लिये पहले हुई बैठकों का सारांश सभा-पटल पर रखेगी; और

(घ) इस सम्बन्ध में कुल कितनी बैठकें हुईं और उन पर कितना व्यय हुआ ?

वैदेशिक कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) : (क) से (ग). सरकारी दलों ने जो रिपोर्ट पेश की थी, उसे १४ फरवरी, १९६१ को सदन की मेज पर रख दिया गया है। सरकार यह विचार कर रही है कि इस मामले में आगे क्या कदम उठाए जायें।

(घ) ४७ बैठकें हुई थीं और लगभग ६७,५०० रुपये खर्च हुए ।

I shall also read it in English.

(a) to (c). The report submitted by official teams has been placed on the Table of the House on 14-2-1961. The Government is considering what further steps may be taken in the matter.

(d) 47 sittings were held. The expenditure incurred is Rs. 67,500 approximately.

श्री प्रकाशवीर शास्त्री : श्रीमान्, क्या मैं यह जान सकता हूं कि पीछे कुछ ऐसा समाचार प्रकाश में आया था कि दोनों पक्षों के सरकारी प्रतिनिधियों की बैठकों के बाद जब उनकी रिपोर्ट आ जायगी तब अनुकूल वातावरण उत्पन्न होने पर हमारे प्रधान मंत्री जी पेकिंग की यात्रा करेंगे तो अब इस रिपोर्ट के आने के पश्चात् क्या ऐसी सम्भावना है कि प्रधान मंत्री जी इस सम्बन्ध में कुछ चर्चा आगे चलाने को पेकिंग जायेंगे ?

प्रधान मंत्री तथा वैदेशिक-कार्य मंत्री (श्री जवाहरलाल नेहरू) : जी नहीं इसकी कोई चर्चा नहीं हुई है और न कोई फिलहाल सवाल है वहां जाने का ।

श्री प्रकाशवीर शास्त्री मैं : यह जानना चाहता हूं कि कल जो रिपोर्ट संसद् के पटल पर रखी गई है उस को देखने से ऐसा प्रतीत होता है कि भूटान, सिक्किम और आजाद काश्मीर की सीमाओं के सम्बन्ध में चीन के प्रतिनिधि बातचीत करने के लिये तैयार नहीं थे तो हमारी ओर से क्या इस प्रकार का कोई पक्ष उपस्थित किया गया कि उन सीमाओं के सम्बन्ध में हम को बातचीत करने का अधिकार है और उन की ओर से जो तथ्य उपस्थित किये गये वह क्या थे और उन के विरोध में जो हमारी ओर से तथ्य उपस्थित किये गये संक्षेप में उनके सम्बन्ध में क्या प्रधान मंत्री जी प्रकाश डालेंगे ?

श्री जवाहरलाल नेहरू : माननीय सदस्य के सामने किताब मौजूद है उसमें वह सब लिखा हुआ है और अगर वह गौर से उसको पढ़ेंगे तो उनको सब पता चल जायगा ।

Pandit D. N. Tiwari: It is reported in the Press that Pakistan is negotiating with the People's Government of China a settlement of the border dispute concerning our territory. What action has been taken by Government to prevent **this?**

Shri Jawaharlal Nehru: I do not know whether Pakistan is negotiating with the Chinese Government. Statements were made by the Foreign Minister of Pakistan on this subject; I think the President of Pakistan also made some reference to it. Beyond that, I am not aware whether anything kas happened or not. When those statements were made, we made it clear that Pakistan is not entitled to have any negotiations about the India-China border. In fact, there is no common frontier between Pakistan and China. It is only because a certain part of the Jammu and Kashmir territory is at present in the occupation of Pakistan that they raised this question. What their purpose was in raising it, I cannot say. Obviously, we cannot prevent the Pakistan Government from saying anything they choose to say. But we have made our position clear that we do not recognise this and we canot accept any possible decision arrived at.

Shri D. C. Sharma: Is it a fact that the Chinese have laid claim to more territory than they are already in illegal occupation of? If so, is the territory to which they have laid further claim illegally occupied by them or are they thinking of advancing over that territory?

Shri Jawaharlal Nehru: First of all, hon. Members know that they have laid claim to a very large part of the North East Frontier Agency which is not in their possession at all. That apart, it is rather difficult to keep pace with Chinese claims and with their changing maps because their maps occasionally change, and therefore, it is not quite clear how much more or how much less a new map contains. But it appears that in the map referred to in these talks, it would probably work out at a somewhat larger claim of territory in those mountains.

श्री विभूति मिश्र : मैं जानना चाहता हूं कि चीन और हिन्दुस्तान के झगड़े को निबटाने के लिए कोई दोनों देशों का एक ऐसा मित्र देश है जो कि चीन को समझाने के लिए कोशिश कर रहा हो ताकि वह हिन्दुस्तान के साथ समझौता कर ले जैसे कि सोवियत रूस है तो क्या रूस इस मामले में पड़ रहा है या नहीं पड़ रहा है ?

श्री जवाहरलाल नेहरु : जाहिरा तो हमें नहीं मालूम पड़ता अब पर्दे के पीछे क्या होता है मैं कुछ नहीं कह सकता ।

श्री भक्त दर्शन : श्रीमन्, शासन की ओर से यह बताया गया है कि भारत चीन सीमा-विवाद के बारे में जो रिपोर्टें मिली हैं उन के ऊपर विचार किया जा रहा है, तो मैं जानना चाहता हूं कि जब यह विषय इतना महत्वपूर्ण है तो इसके निर्णय करने में देरी क्यों हो रही है और कब तक इस के बारे में फैसला कर लिया जायगा ?

श्री जवाहरलाल नेहरु : किस का निर्णय करने में ?

श्री भक्त दर्शन : यही कि आगे क्या कदम बढ़ाया जाय और किस तरीके से यह समस्या निबटायी जाये ?

श्री जवाहरलाल नेहरु : देरी इसलिए हो रही है कि निहायत पेचीदा सवाल है और क्या कदम उठाया जाय और कब उठाया जाय इस पर काफी गौर होगा और मुमकिन है कि अर्से तक गौर होता जाय ।

एक माननीय सदस्य : तो क्या दो, चार या दस वर्ष लगेंगे ?

Dr. Ram Subhag Singh: Certain conditions were accepted by the Governments of both China and India for creating a proper atmosphere for talks beween the two Prime Ministers and later on between the two official teams. Now that the Report of the two teams has been submitted to the two Governments, may I know whether Government will continue to respect those conditions?

Shri Jawaharlal Nehru: There are no binding conditions on us. What the hon. Member refers to was something about avoiding any incursions across certain lines which are occupied by either part. They are not binding conditions. But normally one avoids petty affrays which may lead to military conflict. One does a thing with a view to attain certain objects, not just to have these petty conflicts.

श्री खुशवक्त राय : श्रीमन्, माननीय प्रधान मंत्री ने यह कहा है कि यह सब बातें किताब में लिखी हुई हैं तो मैं यह जानना चाहता हूं कि उस रिपोर्ट की प्रतियां इस सदन के सदस्यों को कब दी जायेंगी ।

एक माननीय सदस्य : मिल गई हैं ।

श्री खुशवक्त राय : जी नहीं अभी नहीं मिली ।

श्री जवाहरलाल नेहरू : जहां तक मुझे इल्म है उस रिपोर्ट की कोई २०० प्रतियां सदन के सदस्यों को अर्थात हर पार्टी को कुछ न कुछ भेजी गई हैं अलबत्ता हर एक सदस्य को अलग अलग नहीं दी गयी हैं । बहुत ही मोटी रिपोर्ट है मुश्किल से निकली है । लाइब्रेरी में काफी कापियां रक्खी गई हैं । हर पार्टी के दफ्तर में कई कई चार चार और पांच, पांच कापियां भेजी गयी हैं अब अगर कोई साहब खास तौर से उसको चाहते हों तो मैं इसका प्रबन्ध करूंगा कि उनको वह खास तौर से पहुंच जाय ।

श्री रामसेवक यादव : हर एक पार्टी को नहीं भेजी गयी हैं ।

अध्यक्ष महोदय : जो जो पार्टी मांगती है उसको दे दी जायेगी ।

श्री प्रकाशवीर शास्त्री : ऐसी व्यवस्था होनी चाहिए कि सब सदस्यों को उसकी प्रतियां मिल सकें क्योंकि यह इतना आवश्यक और महत्वपूर्ण प्रश्न है कि इसकी सीमित प्रतियां ही केवल अपेक्षित नहीं हैं ।

Mr. Speaker: I am sure that there would not be any handicap if any hon. Member wants to read this book. There will be plenty of copies in the Library... (*Interruptions*).

Some Hon. Members: No. Sir.

Shri Tyagi: I enquired at the counter in the Parliamentary Notice Office Counter here—and I was told Office they were not released till this morning.

Mr. Speaker: He can go immediately and take it.

Shri Jawaharlal Nehru: I do not know, Sir. It has not been dealt with —I speak subject to correction—by the Parliamentary Office. But the Minister of Parliamentary Affairs informed me that he had sent and distributed 200 copies...... (*An Hon. Member*: Partywise?) .... Yes, Partywise.

Dr. Ram Subhag Singh: We had circulated them; we will send them to hon. Members. The hon. Minister had circulated to different Parties... (*Interruptions*). 80 copies were given to the Congress Party... (*Interruptions*) (*An Hon. Member*: Why to Congress Party alone?)

Shri Vajpayee: If the Government is not in a position to supply copies in sufficient numbers how will the demand of the foriegn Governments and other countries who may be interested in knowing the correct position be met?

Shri Jawaharlal Nehru: We shall be glad to give as many copies as are needed, subject to availability. There is a great demand for it and it had to be printed in hurry. We cannot just manufacture thousands of copies; the copies that have been printed are disappearing; the demand is so much. But as I said, apart from the copies in the Library and apart from the other ways of distributing, 200 copies were sent for the Members of Parliament, to Parties and those who require it. In addition to that, if any hon. Member sends word to me or, perhaps to the Secretary of Parliament, we shall endeavour to supply it.. (*Interruptions*.)

Mr. Speaker: Order, order. There are at present only 200 copies available. Every effort will be made to distribute the available copies equitably among the various Parties.

Shri Jawaharlal Nehru: 200 copies had been given already and I shall give a copy to any Member who asks me or the Secretary. I shall try to supply it... (*Interruptions*).

Mr. Speaker: Very well. Nex question.

एक माननीय सदस्य : क्या हिन्दी में भी कापियां छापी गई हैं ?

श्री जवाहरलाल नेहरू : जी नहीं ।

श्री म० ला० द्विवेदी : चीन सरकार ने भारतीय सीमा का वायुयानों के द्वारा जो उल्लंघन किया है, ...

श्री जवाहरलाल नेहरू : वह सवाल तो खत्म हो गया है । क्या यह दूसरा सवाल है ?

Shri M. L. Dwivedi: I am asking on the question that is going on.

Shri Jawaharlal Nehru: Which question?

Mr. Speaker: I was about to call him when this question about the supply of copies came in.

Shri M. L. Dwivedi: I am asking a question on the China-India Border dispute.

मैं जानना चाहता हूं कि चीन सरकार ने भारतीय सीमा का वायुयानों के द्वारा जो उल्लंघन किया है, क्या उस का यह अर्थ नहीं है कि चीन सरकार ने वह एग्रीमेंट अस्वीकार कर दिया है ? यदि यह बात सच है, तो भारत सरकार इस दिशा में क्या करने जा रही है ?

श्री जवाहरलाल नेहरू : मैं जानना चाहता हूं कि यह कोई सवाल है या कोई सप्लीमेंटरी है, हम इस वक्त कहां हैं, ताकि मैं जवाब दूं ।

अध्यक्ष महोदय : यह सप्लीमेंटरी है ।

श्री जवाहरलाल नेहरू : यह सप्लीमेंटरी है । बड़ी मुश्किल है कि एक छोटे से सवाल में—चूहे से सवाल में ऊंट का सा सप्लीमेंटरी कर दिया जाये ।

Shri Nath Pai: Mr. Speaker, a perusal of the summary circulated to the House indicates that there has been disagreement on all the major points in dispute between the People's Republic of China and the Government of India. We are pursuing negotiations as a method of solving the dispute but the Chinese are using it to continue in possession of what they have wrongfully grabbed. In the light of the failure of these negotiations, is a further round of negotiations contemplated and if so, at what level?

Shri Jawaharlal Nehru: It is more or less the same question that has been put by the hon. Member opposite. We have not in view any step in regard to negotiations at the present moment. I do not know when an occasion may arise for some type of negotiations because negotiations can never be ruled out between two countries which have a dispute.

Mr. Speaker: Next question.

Shri Raghunath Singh: My supplementary is very relevant.

Mr. Speaker: I am sorry. I have called the next question.

Loss of File Relating to Sale of Land in Delhi

*5. { **Shri Ram Krishan Gupta:** / **Shri Kunhan:** / **Sardar Iqbal Singh:** }

Will the Minister of **Works, Housing and Supply** be pleased to refer to the reply given to Starred Question No. 345 on the 22nd November, 1960 regarding the loss of a file relating to sale of land in Delhi and state:

(a) whether the responsibility has been fixed for the loss of the file;

(b) if so, on whom; and

(c) the action taken thereon?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) An enquiry into the loss of the missing Delhi Administra-